


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	For appoingment of CA	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	ROC	

ORDER

Counsel for Petitioner Company is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. R.D report is received. Report from O.L office is not received. Await report from O.L office. List it on 24/11/2017. Meanwhile, Petitioner Counsel is directed to file comments if any on R.D report.


Member (T)


Member (J)